

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. FD-Leg/5/2021-07 dated: 04-06-2021

**GOVERNMENT ORDER NO:-1353 -JK (LD ) of 2021**

**DATED:- 23 - 08 - 2021**

Sanction is hereby accorded to the appointment of Officer of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

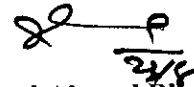
Secretary to Government

Dated:- 23 - 08 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner, Finance Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 4353 -JK(LD) of 2021 dated 23.08.2021**

<b>S.No</b>	<b>No. and Title of Case</b>	<b>Name of proposed officer In-Charge (OIC)</b>
1.	WP© No. 1555/2021 titled Bharat Chowdhary V/s U.T of J&K and Ors	Mr. Nagesh Singh, Excise & taxation Officer, City North Range Jammy
2.	WP© No. 1521/2021 Baldev Krishan Khullar & Ors V/s UT of J&K and Ors Smt Kusum	Smt. Kusum Sharma, Deputy Excise Commissioner (Executive) Jammu
3.	WP© No. 2658/2021 Bari Brahamana Industrial Association vs State of J&K and ors	
4.	WP(C) 2658/2021 Shaikh Zahoor Ahmad & Ors V/s U.T of J&K and Ors	
5.	CCP© 183/2021 Amar Nath Bhargav Proprietor M/s Ranson Industries Pvt Ltd Gangyal Jammu Vs Rahul Sharma (Excise Commissioner)	Ranjit Singh, Deputy Excise Commissioner (Distilleries)

  
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